

The funds released by the NCR Planning Board during the last three

years for development of counter magnet areas are as under:

1991-92	-	Rs. 2.00 crores	-	Rs. 1.00 crore for Gwalior in Madhya Pradesh and Rs. 1.00 crore for Patiala in Punjab
1992-93	-	Nil		
1993	-	Rs. 2.00 crores for Kota in Rajasthan.		

(b) For 1994-95 the NCR Planning Board has made tentative provision of Rs. 15.00 crores for development of 5 counter magnet areas. The town-wise allocation will depend upon the annual action plans for each counter magnet areas to be submitted by the respective State Governments/area development authorities.

(c) Since the actual shifting depends upon a number of factors like construction/hiring of buildings, selection/allotment of land, cost of land, etc. no definite time frame can be fixed by the Government during which these offices can be made to shift outside Delhi.

#### STATEMENT

[English]

#### Decongestion of Delhi

3283. SHRI THOTA SUBBARAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift the Central Government offices out of Delhi to decongest Delhi;

(b) if so, the names of the offices which have been shifted out so far and proposed to be shifted out; and

(c) the time by which these remaining offices are likely to be shifted?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Yes, Sir, as per details given in the enclosed *Statement*.

#### A. Details of offices proposed to be shifted outside Delhi

Sl. Name of Offices  
No.

1. Coast Guard headquarter;
2. Research & Development Centre Postal Department
3. Dte. of Inspection, Northern Inspection Circle, Department of Supply
4. National Crime Records Bureau under Ministry of Home Affairs
5. Deptt. of Light Houses and Light Ships.
6. Central Institute of Research and Training in Employment Service, Ministry of Labour
7. Commissioner of Payments, Deptt. of Industrial Development
8. Deptt. of Publication
9. CPWD Training Institute

Sl. Name of Offices  
No.

10. National Academy of Customs, Excise and Narcotics
  11. All India Soil and Land Use Survey, Deptt. of Agriculture and Cooperation
  12. National Capital Region Planning Board
- B. Offices shifted during last 4 years**
1. Postal Staff College
  2. National Labour Institute
  3. National Vocational Training Institute

**Bharat Heavy Plates and Vessels Limited**

3284. DR. VISWANATHAM KANITHI: Will the PRIME MINISTER be pleased to state:

(a) the financial position of the Bharat Heavy Plates and Vessels Limited, Visakhapatnam at present;

(b) whether this undertaking is accepting the global tenders at much lower cost than the prevailing market prices;

(c) if so, the reasons therefor;

(d) whether the Government propose to conduct any inquiry in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRY (DEPART-

MENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Bharat Heavy Plates and Vessels Limited (BHPV) is a profit making public sector undertaking. The net profits for the last three years are given below:

(Rs. in crore)

Year	Profit
1991-92	1.56
1992-93	2.07
1993-94 (Provisional)	2.50

(b) The company has been bidding for jobs in domestic as well as global tenders taking the overall interest of the company into consideration. The success of this approach is evident in the improved profitability of the company.

(c) to (e). Do not arise.

**Shortage of Officers in Armed Forces**

3285. SHRI SHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been invited to the news-items captioned "The greying of the Army: India runs out of officers" appearing in the Indian Express dated July 17, 1994;

(b) if so, the facts thereof; and

(c) the steps being taken to remedy the situation?